

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 1478/2021 - C.1.

Dt. 17-12-2021

NOTIFICATION No. 08/2021 C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**:-

Sl. No.	Name and Designation	Posted as
(1)	(2)	(3)
1.	Smt G. Sidda Lakshmi, Senior Superintendent and Paper Promotee of the Unit of District Judge, Chittoor.	Chief Administrative Officer, IV Additional District Judge-cum-Special Court for Trail of Offences Against Women, Ananthapuramu. (Post kept Vacant)
2.	Sri S. Karimulla Masthan, Senior Superintendent and Paper Promotee of the Unit of the District Judge, Chittoor.	Chief Administrative Officer II Additional District and Sessions Court, Madanapalle, Chittoor District (Post kept Vacant).
3	Smt G.V. Padmavathi, Senior Superintendent and Paper Promotee of the Unit of the District Judge, Chittoor	Chief Administrative Officer VII Addl. District & Sessions Court at Gudur, Nellore District. (Post kept Vacant).

- i) The individuals shall handover charge of his/her post to the Senior Superintendent/immediate junior to them of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individuals concerned. The above individuals are also hereby informed that any representation for retention in the present station or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

 17/12/2021
REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
 2. The District Judges, Chittoor, Ananthapuramu, Nellore,
 3. IV Additional District Judge-cum-Special Court for Trail of Offences Against Women, **Ananthapuramu**.
 4. II Additional District and Sessions Court, **Madanapalle**, Chittoor District
 5. VII Addl. District & Sessions Court at **Gudur**, Nellore District .
 6. The District Treasury Officers, Chittoor, Ananthapuram, Nellore,
 7. The Sub Treasury Officer, Madanapalle, Chittoor District and Gudur, Nellore District
 8. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati at Nelapadu. (with a request to direct the concerned to upload the Notification in the High Court's Website).
- Spare...1 Stock...1.